

H.P. STATE LEGAL SERVICES AUTHORITY



Phone { Office : 2623862
Res. : 2628862
Fax : 2626962

Address : Block No. 22, S.D.A. Complex,
Kasumpti, Shimla - 171 009
Email: mslegal-hp@nic.in
Website: www.hpslsa.nic.in

47-LSA/LAC/2007 161-163

16.1.2017

To

The Chairman (District Judge),
District Legal Services Authority,
Sirmaur at Nahan.

Subject:-

**Panel of Legal Aid Counsel in terms of Para 4 of the
Himachal Pradesh Legal Aid Counsel Scheme, 2003.**

Sir,

Jai Hind.

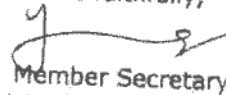
Please refer to your letter No.DSJ/DLSA/NHN/2017-135, dated 7.1.2016 on the subject captioned above. I am directed to convey that the names of following advocates as Legal Aid Counsel under clause 4 of H.P. Legal Aid Counsel Scheme, 2003 have been approved for the courts shown against their names:-

Sr. No.	Name of the Advocates	Name of Court in which Legal Aid Counsel is to be appointed
1	Sh. Vivek Sharma	Sessions Judge, Nahan
2.	Sh. Amit Pundir	Additional Sessions Judge, Nahan
3.	Sh. Raghav Thakur	Chief Judicial Magistrate, Nahan
4.	Smt. Rashmi	Judicial Magistrate 1 st Class, Nahan
5.	Sh. Aman Pundir	Executive Magistrate, Nahan
6.	Sh. Arvind Saini	Additional Chief Judicial Magistrate, Paonta Sahib
7.	Sh. Gurdeep Dhiman	Judicial Magistrate 1 st Class-(II) Paonta Sahib
8.	Sh. Kanwar Singh	Executive Magistrate, Paonta Sahib
9.	Sh. Kapil Chauhan	Judicial Magistrate 1 st Class, Rajgarh
10.	Miss Rama Barsanta	Executive Magistrate, Rajgarh
11.	Sh. Shashi Kant	Judicial Magistrate 1st Class Rajgarh Camp Court at Sarahan

The Legal Aid Counsel shall be paid consolidated sum of Rs.1500/- per month. The term of the panel now approved shall commence from 11.1.2017 and shall remain in force for two years.

Kindly acknowledge the receipt of this letter.

Yours faithfully,



Member Secretary
(District & Sessions Judge)

16.1.2017

Endst.No: As above.

Dated

Shimla-9

Copy forwarded to:-

1. The Secretary, District Legal Services Authority, Sirmaur at Nahan for information.
2. The Chairman (Civil Judge, Senior/Junior Division), Sub Divisional Legal Services Committee, Paonta Sahib and Rajgarh for information.


Member Secretary

check DLSA
Chairman, DLSA
Dt. 16/01/2017

w.e.f. 10.07.2015 to 09.07.2017.

H.P. State Legal Services Authority, Shimla-171009.

Panel of Legal Practitioners.

District Legal Services Authority, Sirmaur at Nahau

Sr.No. Name of Advocate(s)

1. Sh. Shakil Ahmed - ① + ① 9816332252, 7833975789
2. Sh. Veerdaman Singh - ①
3. ~~③~~ Smt. Shahin Farhat
4. Sh. Wasim Khan - ① + ①
5. ~~⑤~~ Sh. Vipin Thakur - ① 97363-90400
6. ~~⑥~~ Miss. Meenakshi Sharma - ① - *married at Bangle.*
7. Sh. Aman Pundir - ① - ① - ①
8. Sh. Abhay Kant Aggarwal
9. Sh. Amit Aggarwal - ① - ①
10. Sh. Chandan Deep Singh Shah - ①
11. ~~⑪~~ Sh. Dinesh Sharma - ① - *Shri Dinesh Sharma*
12. Sh. Durga Ram Sharma - ① + 1
13. ~~⑬~~ Sh. Kamaljeet Sharma - ①
14. Sh. M.K. Jain - ①
15. Sh. Mukul Garg - ① + ①
16. Sh. Manish Kishor - ① 941865489634
17. Sh. Mohd. Iqbal - ① 9816115875
18. ~~⑱~~ Sh. Nikhil Aggarwal
19. Sh. Navneet Aggarwal -
20. Sh. Rajinder Singh - ① - ①
21. Sh. Rupesh Chauhan - ① - ①
22. Sh. Sandeep Aggarwal - 9418473940

Administrative Officer,
H.P. State Legal Services Authority,
Shimla-171009.